

(b) the names of other eminent Indians whose speeches are intended to be recorded in this manner for the preservation in the archives of the Ministry?

The Minister of Information and Broadcasting (Dr. Keskar) : (a) The recommendation is being accepted for implementation.

(b) The recordings of Rabindranath Tagore; Sardar Patel, Sarojini Naidu; C. F. Andrews; V. S. Srinivasa Sastry and Nanaal Kavi will be selected in the first instance for preservation.

Others will be taken up later on.

Shri Kamath : Arising out of the answer to part (b) of the question, is there before the Government any proposal to process the records of the songs of the I.N.A. and the speeches of Netaji Subhas Chandra Bose?

Dr. Keskar : As regards the songs of the I.N.A., it is no question of preservation, because they are being played repeatedly and can be played repeatedly. As regards the question of preservation of the speeches of Netaji Subhas Chandra Bose, we have been in the look-out for those speeches. Unfortunately we have not been able to come across any, but if we find any, we will certainly make an effort to preserve it.

Shri Kamath : Have Government not come across any speech so far delivered either here or abroad in or out of India?

Mr. Speaker : The hon. Member will better stand and continue the question.

Shri Kamath : But the hon. Minister is standing.

Mr. Speaker : He is standing because the hon. Member is sitting.

Dr. Keskar : In the list that I have I do not find the name of Netaji Subhas Chandra Bose. But if the hon. Member takes up the question I might give him information as to what efforts we have made to get the records of Netaji Subhas Chandra Bose's speeches.

Rehabilitation of East Bengal Displaced persons

*1587. **Shri Gidwani :** Will the Minister of Rehabilitation be pleased to state:

(a) whether some displaced persons from East Bengal are proposed to be settled in Hyderabad State;

(b) if so, the number of such persons to be settled in that State; and

(c) the facilities being provided to them there?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) Yes.

(b) and (c). It is difficult at this stage to state the number of persons to be settled in this State. The schemes of rehabilitation in Hyderabad are in the process of formulation.

Shri Gidwani : What will be the total area of land that will be allotted and how many acres will be allotted to each family?

Shri Mehr Chand Khanna : It depends upon the quality of the land.

Shri Gidwani : May I know whether any terms have been settled on the basis of which they will be allotted?

Shri Mehr Chand Khanna : We are now trying to locate lands in areas outside West Bengal. When land has been located, it will be to developed. Only after the development of the land, the question will arise about settling the terms of allotment.

Shrimati Renu Chakravarty : From the last answer which the hon. Minister has given, it appears that this land needs development and that it is not readily culturable land. As such, may I know the particular strip of land in Hyderabad State which is going to be given over for East Bengal displaced persons and how much money will have to be spent on this process of development?

Shri Mehr Chand Khanna : It is very difficult at this stage to give any indication of the amount of money that we shall have to spend on the development of these lands. We have been able to locate two areas in Hyderabad State (i) under the Kadam Project about 5000 acres and (ii) land near Karalapalli Stream in Mulug Taluk—I am sorry I am not very familiar with the name—about 3000 acres.

Shrimati Renu Chakravarty : Will the land be given on the basis of standard acres as in the case of displaced persons from West Pakistan or on the basis of six bighas of land as is given to East Bengal D.Ps.?

Shri Mehr Chand Khanna : There is no question of payment of compensation to the displaced persons coming from East Pakistan. This land will be utilised for the purposes of their rehabilita-

tion and every possible effort will be made to see that an economic holding is allotted.

आकाशवाणी का शिमला केन्द्र

*१५८८. डा० सत्यवादी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि तबला वादक आदि जैसे कलाकार जो स्थानीय रूप से पाये जा सकते थे बंगाल आदि जैसे दूरस्थ स्थानों से लाये गये हैं और आकाशवाणी के शिमला केन्द्र में नियुक्त किये गये हैं;

(ख) यदि हां, तो क्यों ; और

(ग) क्या यह सच है कि उस केन्द्र का संगीत निर्देशक संगीत की स्थानीय प्रणाली से अनभिज्ञ है ?

सूचना और प्रसारण मंत्री (डा० केसकर) :

(क) और (ख) किसी भी रेडियो केन्द्र के संगीत कार्यक्रम के लिये जिस हद तक स्थानीय कलाकार मिल सकते हैं रखे जाते हैं। बशर्ते कि वे उस वाद्य या प्रणाली (सिस्टम) में रेडियो की राय में काफी कुशलता रखते हों। स्थानीय होने पर भी जो पर्याप्त योग्यता नहीं रखते उनको नहीं रखा जा सकता।

(ग) संगीत अखिल भारतीय कला है। स्थानीय लोक-गीतों के लिये उसके जानकार कुछ रचयिता रखे जाने वाले हैं।

डा० सत्यवादी : क्या आनरेबल मिनिस्टर को मालूम है कि हिमाचल संगीत के आर्टिस्टों को अपने कार्यक्रम में साज भी बाद ही बजाने पड़ते हैं, क्योंकि आकाशवाणी का स्टाफ उनको फालो करने के नाकाबिल है ?

डा० केसकर : जिसको हिमाचल संगीत कहा गया है, वे असल में हिमाचल के लोक-गीत हैं और उनके लिए ऐसे कोई स्टैंडर्ड

वाद्य या तन्तु-वाद्य नहीं हैं, जो कि हमेशा बजाए जाते हों। जो एक दो हमेशा चलने वाले वाद्य हैं, उनको जानने वाले आदमी रखने की इस वक्त योजना है।

डा० सत्यवादी : मुख्य सवाल में मैंने खास कर तबला-वादक की तरफ संकेत किया है और सप्लीमेंटरी सवाल में भी मैंने फिर कहा है कि तबला-वादक भी वहां के लोक-संगीत से अनभिज्ञ हैं और उसके साथ तबला बजाने के नाकाबिल हैं। क्या यह सत्य नहीं है ?

डा० केसकर : जहां तक मैं जानता हूं, हिमाचल के लोक-गीत के साथ तबला बजाते हुए मैंने नहीं सुना है।

श्री पी० एल० बालूपाल : क्या यह सही है कि राजस्थान में प्रसार-केन्द्र खुल जाने के बाद दिल्ली केन्द्र से जो राजस्थानी गीत प्रसारित किए जाते थे, वे अब बन्द कर दिए गए हैं ?

डा० केसकर : बन्द नहीं किए गए हैं, लेकिन यहां पर उनका ब्राडकास्टिंग कम कर दिया गया है। जाहिर है कि जब वहां से उन का ब्राडकास्टिंग हो सकता है, तो फिर यहां से करना उतना जरूरी नहीं है।

डा० सत्यवादी : जैसा कि माननीय मंत्री जी ने कहा है, उन को मालूम है कि हिमाचल लोक संगीत के साथ तबला नहीं बजाया जाता। लेकिन क्या यह वाक्या है कि हिमाचल लोक संगीत के साथ वहां तबला बजा कर आप उन लोगों के साथ जुल्म करते हैं ?

डा० केसकर : बजाने के लिये तो बहुत सी चीजें हैं जो बजायी जा सकती हैं अगर आप चाहें। लेकिन हिमाचल लोक संगीत के बारे में मैं भी जानता हूं कि उस के साथ ढोल बजता है तबला नहीं बजता।